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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**TP No. 120/397-398,58-59,235(2),237(b)/NCLT/AHM/2016 (New)  
CP No. 24/397-398, 58-59,235(2),237(b)/CLB/MB/2016 (Old)**

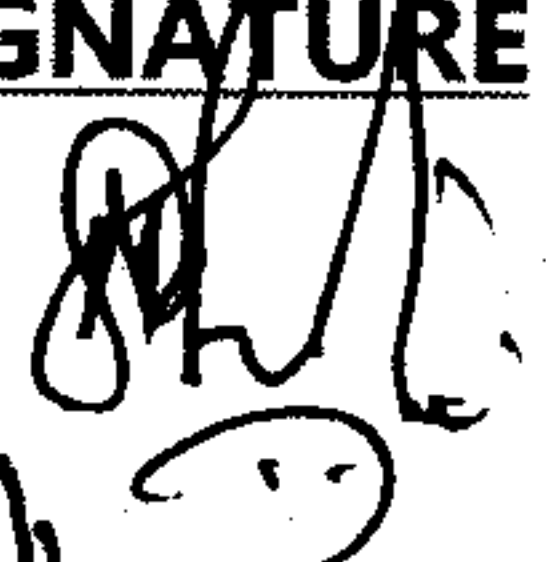
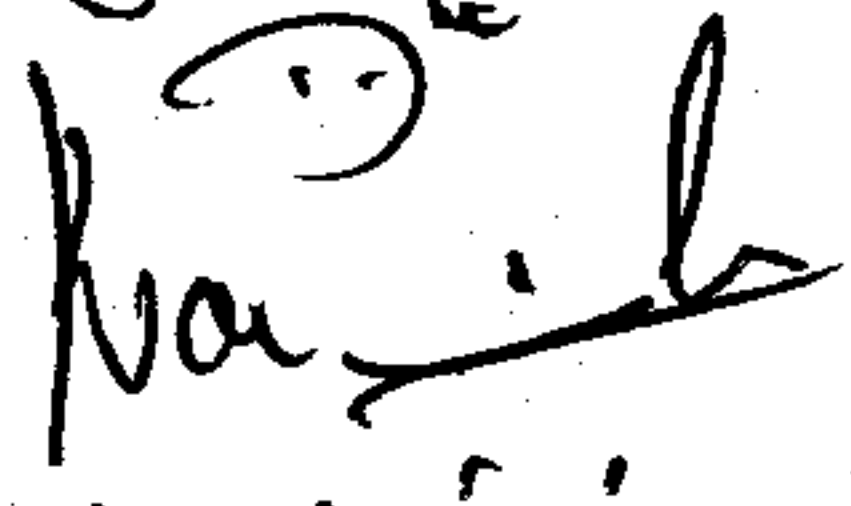

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.05.2017**

Name of the Company: Alliance Industries Ltd.  
V/s.  
Peoples General Hospital Pvt. Ltd. & Ors.

Section of the Companies Act: Section 397-398, 58-59, 235(2), 237(b) of the  
Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Amalpushp Shrotr	Advocate	Res No. 2	
2.	Kunal & Vaishnav	Advocate.	Petitioners	
3.	Vivek H. Shah	Advocate	Petitioner	

**ORDER**

Learned Advocate Mr. Kunal Vaishnav with Learned advocate Mr. Vivek Shah present for Petitioner. Learned Advocate Mr. Amalpushp Shrotri present for Respondent No. 2. None present for other Respondents.

Orders in IA 16/2016 ,17/2016 ,18/2016 ,~~19/2016~~ pending.

List the Main TP on 19.07.2017.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 22<sup>nd</sup> day of May, 2017.